TIMES OF INDIA, Delhi, 18.12.2024
Page No. 10, Size:(15.11)cms X (28.01)cms.

CISF clinches 29th Inter CAPF Debate Competition

On December 13, 2024, the Central Industrial Security Force (CISF) once again won the Overall Best Team Rolling Trophy at the 29th Inter CAPF Debate Competition, organised by the Border Security Force (BSF) under the aegis of the National Human Rights Commission (NHRC) at the Atal Akshaya Urja Bhawan, Lodhi Road, New Delhi. This win marks the 10th successful win of this prestigious trophy by CISF. The competition held annually, serves as an important platform for CAPF personnel to showcase their knowledge and understanding of human rights issues. The NHRC Debate Competition featured a distinguished jury composed of chief jury Jyotika Kalra, former member of the NHRC, along with jury members Prof Dr GS Bajpai, VC of NLU Delhi; and Dr Ish Kumar, IPS, Former DG of Vigilance and Enforcement. All eight CAPFs viz; CRPF, BSF, CISF, ITBP, SSB, NSG, RPF and Assam Rifles participated in the competition.

80 students shortlisted for NHRC internship programme

https://www.msn.com/en-in/news/India/80-students-shortlisted-for-nhrc-internship-programme/ar-AA1w0b85

Story by Statesman News Service • 18h • 2 min read

The National Human Rights Commission (NHRC) began its four-weeks long in-person Winter Internship – 2024, for post-graduate-level students.

As many as 80 students from different academic disciplines from various universities and colleges of the country are attending. They were shortlisted out of over 1,000 applicants.

Inaugurating the internship, NHRC, India Acting Chairperson, Vijaya Bharathi Sayani, urged the interns to reflect on their role in shaping the future of human rights in India. She encouraged them to contribute towards building a society wherein everyone has equal access to rights and opportunities and no one is left behind.

Highlighting India's path to becoming a global leader, she emphasized that this journey is not just about economic growth but also about upholding the principles of justice, inclusivity, and compassion.

In his address, NHRC, India Secretary General, Bharat Lal congratulated the interns on their selection for this prestigious internship programme and encouraged them to utilise this opportunity to learn maximum and develop sensitivity towards societal problems and respond to them with compassion.

He urged the interns to internalise the core values of equality, justice, liberty and fraternity, as enshrined in the Constitution of India and to actively contribute to upholding the human rights of every individual in the society

The Joint Secretary, NHRC, Devendra K. Nim, giving an overview of the winter internship programme, highlighted the Commission's functioning and various activities towards promoting and protecting human rights.

He emphasised that the interactive sessions and various other activities including group research projects, book reviews, etc. during the internship aim to provide interns with a comprehensive understanding of human rights and related challenges to find their solutions, fostering a deeper commitment to the cause.

During the internship, the students will not only be exposed to various aspects of human rights by the subject experts but also taken for field visits for the functioning of various

institutions and understanding of the ground realities as well as the requirements for protecting the human rights of various segments of society.

The interns completing the internship will also be given a stipend of Rs 12,000, The Director, Lt Col Virender Singh delivered the vote of thanks.

NATIONAL HUMAN RIGHTS COMMISSION

STATESMAN, Online, 18.12.2024
Page No. 0, Size:(0)cms X (0)cms.

80 students shortlisted for NHRC internship programme

https://www.thestatesman.com/business/80-students-shortlisted-for-nhrc-internship-programme-1503376726.html

The National Human Rights Commission (NHRC) began its four-weeks long in-person Winter Internship – 2024, for post-graduate-level students.

Statesman News Service | New Delhi | December 17, 2024 2:13 pm

The National Human Rights Commission (NHRC) began its four-weeks long in-person Winter Internship – 2024, for post-graduate-level students.

As many as 80 students from different academic disciplines from various universities and colleges of the country are attending. They were shortlisted out of over 1,000 applicants.

Inaugurating the internship, NHRC, India Acting Chairperson, Vijaya Bharathi Sayani, urged the interns to reflect on their role in shaping the future of human rights in India. She encouraged them to contribute towards building a society wherein everyone has equal access to rights and opportunities and no one is left behind.

Highlighting India's path to becoming a global leader, she emphasized that this journey is not just about economic growth but also about upholding the principles of justice, inclusivity, and compassion.

In his address, NHRC, India Secretary General, Bharat Lal congratulated the interns on their selection for this prestigious internship programme and encouraged them to utilise this opportunity to learn maximum and develop sensitivity towards societal problems and respond to them with compassion.

He urged the interns to internalise the core values of equality, justice, liberty and fraternity, as enshrined in the Constitution of India and to actively contribute to upholding the human rights of every individual in the society.

The Joint Secretary, NHRC, Devendra K. Nim, giving an overview of the winter internship programme, highlighted the Commission's functioning and various activities towards promoting and protecting human rights.

He emphasised that the interactive sessions and various other activities including group research projects, book reviews, etc. during the internship aim to provide interns with a comprehensive understanding of human rights and related challenges to find their solutions, fostering a deeper commitment to the cause.

During the internship, the students will not only be exposed to various aspects of human rights by the subject experts but also taken for field visits for the functioning of various institutions and understanding of the ground realities as well as the requirements for protecting the human rights of various segments of society.

The interns completing the internship will also be given a stipend of Rs 12,000, The Director, Lt Col Virender Singh delivered the vote of thanks.

Climate-risk atlas, district-level data collection: NHRC core advisory group suggestions

https://www.siasat.com/climate-risk-atlas-district-level-data-collection-nhrc-core-advisory-group-suggestions-3149899/

The Commission said it will further deliberate on the various suggestions to finalise its recommendations to be sent to the government on addressing various challenges aggravated by climate change.

Press Trust of India Follow on Twitter| Posted by Marziya Sharif | Published: 18th December 2024 12:00 am IST

New Delhi: District-level data collection on climate change, creation of a "climate-risk atlas" and realigning of CSR subjects with environmental issues to re-focus from urban to rural areas are among the suggestions made by a core advisory group of the NHRC, officials said on Tuesday.

The National Human Rights Commission (NHRC) organised a meeting of the group on environment, climate change and human rights on the theme 'Climate Change and Human Rights' in hybrid mode in New Delhi.

NHRC's acting chairperson Vijaya Bharathi Sayani emphasised that climate change is impacting vulnerable communities, particularly tribal people whose traditional livelihoods are directly tied to the environment.

She highlighted the ancient wisdom embedded in Indian texts, which underscores the deep connection between humanity and nature, to find solutions to deal with the challenges posed by climate change, the NHRC said in a statement.

Some of the suggestions that emanated from the discussions included collecting data on climate change at the district level to understand its dimensions, and collaborating with local communities to develop expertise with sustainable solutions to mitigate its impact is necessary, a senior official said.

Other suggestions included promoting research into the reasons and effects of climate change on migration from rural to urban areas in India, and identifying areas prone to climate change to create a "climate-risk atlas and mitigate potential impacts".

Ensuring the effective implementation of the Provisions of the Panchayats (Extension to the Scheduled Areas) Act, 1996 (PESA Act) and the Forest Rights Act (2006); and realigning Corporate Social Responsibility (CSR) subjects with environmental issues to re-focus from urban to rural areas; encouraging plantation in arid regions using a "1-litre water technique for agroforestry" in addition to crops, were other suggestions, it said.

The Commission said it will further deliberate on the various suggestions to finalise its recommendations to be sent to the government on addressing various challenges aggravated by climate change.

Leveraging Local Wisdom: NHRC s Climate Initiatives

https://www.devdiscourse.com/article/law-order/3198012-leveraging-local-wisdom-nhrcs-climate-initiatives

The NHRC's advisory group proposes district-level climate data collection, climate-risk atlases, and CSR realignment to focus on rural areas. Emphasizing ancient Indian wisdom and vulnerable tribal communities, experts suggest sustainable solutions and legislative implementation to address climate challenges.

Devdiscourse News Desk | New Delhi | Updated: 17-12-2024 22:16 IST | Created: 17-12-2024 22:16 IST

The National Human Rights Commission (NHRC) convened an advisory group meeting on Tuesday, focusing on climate change and human rights. Key recommendations included the collection of district-level climate data and the creation of a climate-risk atlas. These efforts aim to shift focus from urban to rural challenges.

NHRC acting chairperson Vijaya Bharathi Sayani highlighted the disproportionate impact of climate change on tribal communities, urging a return to ancient Indian environmental wisdom. She stressed that traditional livelihoods, intertwined with environmental health, require sustainable solutions to meet climate challenges effectively.

Suggestions also involved promoting research into rural-urban migration linked to climate change, and ensuring the effective implementation of relevant environmental legislation. Realigning Corporate Social Responsibility areas to address rural sustainability further reinforced the necessity of a rural-centric environmental approach.

NHRC India Organises Core Advisory Group Meeting On Environment, Climate Change And Human Rights

https://www.freepressjournal.in/india/nhrc-india-organises-core-advisory-group-meeting-on-environment-climate-change-and-human-rights

NHRC, India Acting Chairperson, Smt Vijaya Bharathi Sayani emphasised that climate change is impacting vulnerable communities, particularly tribal people whose traditional livelihoods are directly tied to the environment.

Somendra SharmaUpdated: Wednesday, December 18, 2024, 01:14 AM IST

The National Human Rights Commission (NHRC), India organised a core advisory group meeting on environment, climate change and human rights on the theme 'Climate Change and Human Rights' in hybrid mode at its premises in New Delhi. Inaugurating it, NHRC, India Acting Chairperson, Smt Vijaya Bharathi Sayani emphasised that climate change is impacting vulnerable communities, particularly tribal people whose traditional livelihoods are directly tied to the environment. She highlighted the ancient wisdom embedded in Indian texts, which underscores the deep connection between humanity and nature, to find solutions to deal with the challenges posed by climate change.

She called for urgent action in strengthening disaster preparedness and building resilient systems. Urging businesses to adopt sustainable practices respecting the environment and human rights, she stressed the need for corporate accountability in mitigating climate change impact.

Before this, the NHRC, India Secretary General, Shri Bharat Lal, in his opening remarks, underscored the importance of addressing climate change and environmental concerns with a human rights perspective. He said that a clean, healthy, and functional environment including the right to clean air and water is essential for the enjoyment of basic human rights like the rights to life, health, food, and a decent standard of living.

Shri Lal emphasised the urgency for strengthening monitoring systems and promoting coordinated action by all stakeholders to deal with climate change concerns. He urged the participants to share concrete advice, and actionable suggestions, to enable the NHRC to make necessary recommendations to the government.

Shri Devendra Kumar Nim, Joint Secretary, NHRC, gave an overview of the meeting divided into three agendas for discussion. These were the impact of climate change on Indigenous populations, extreme weather events and their effects on lives and livelihoods, and Corporate accountability in the context of climate change. He highlighted the NHRC's ongoing efforts to address human rights violations related to environmental degradation, including the resolution of over 8,900 cases. He also

emphasised the Commission's advisory issued to State Governments and UTs on mitigating the impacts of environmental pollution, which has led to significant actions such as the notification of special environmental courts in Karnataka.

Some of the suggestions which emanated from the discussions were as follows:

1. Collecting data on climate change at the district level to understand its dimensions, and collaborate with local communities to develop expertise with sustainable solutions to mitigate its impact is necessary;

2. Promote research into the reasons and effects of climate change on migration from rural to urban areas in India;

3. Identify areas prone to climate change to create a climate risk atlas and mitigate potential impacts;

4. Ensure the effective implementation of “The Provisions of the Panchayats (Extension to the Scheduled Areas) Act, 1996” (PESA Act) and the Forest Rights Act (2006);

5. Re-align Corporate Social Responsibility subjects with environmental issues to re-focus from urban to rural areas;

6. Encourage plantation in arid regions using a 1-litre water technique for agroforestry in addition to crops

The Commission will further deliberate on the various suggestions to finalise its recommendations to the government on addressing various challenges aggravated by climate change.

The speakers, among others, included Shri Neelesh Kumar Sah, Joint Secretary, Ministry of Environment Forest & Climate Change, Shri Bharat Kumar Sharma, Member Secretary, Central Pollution Control Board, Shri Amitabh Agnihotri, NHRC Special Monitor on Environment, Climate Change & Human Rights, Shri Sundaram Verma, Environmentalist; Smt. Patricia Mukhim, Social Activist and Editor, The Shillong Times, Dr. B. S. Adhikari, Scientist – G, Wildlife Institute of India (WII), Dr. Padma Rao, Chief Scientist, National Environmental Engineering Research Institute, Shri Ram Kumar Agrawal, Director, Commission on Air Quality Management, Col. Ravindra Yadav, Director, National Rainfed Area Authority, Shri Vinay Kumar (IFS), Deputy Director, Indian Council of Forestry Research & Education, Prof. N. H. Ravindranath, Retired Professor, IISc Bangalore, and Shri Niranjan Deo Bharadwaj, Dr. Promode Kant, Shri Honey Karun and Shri Imad Malik, Climate and Sustainability Initiative.

NHRC Launches Winter Internship for Students

https://observervoice.com/nhrc-launches-winter-internship-for-students-82521/

Shalini SinghDecember 17, 2024Last Updated: December 17, 2024

The National Human Rights Commission (NHRC) of India has initiated its Winter Internship program for 2024. This program spans four weeks and is designed for postgraduate students from various academic disciplines. Out of over 1,000 applicants, 80 students were selected to participate. This prestigious internship aims to enhance the interns' understanding of human rights and their role in promoting these essential values in society.

A Call to Action from NHRC Leadership

During the inauguration of the internship, NHRC Acting Chairperson Smt. Vijaya Bharathi Sayani addressed the interns, urging them to reflect on their potential impact on human rights in India. She emphasized the importance of building a society where everyone has equal access to rights and opportunities. Sayani highlighted that India's journey towards becoming a global leader is not solely about economic growth. It also involves upholding the principles of justice, inclusivity, and compassion.

Her message resonated with the interns, encouraging them to think critically about their roles in shaping a more equitable society. Sayani's call to action serves as a reminder that the fight for human rights is ongoing and requires active participation from the younger generation. By fostering a sense of responsibility, she hopes to inspire the interns to contribute positively to the future of human rights in India.

Insights from NHRC Officials

Shri Bharat Lal, the Secretary General of NHRC, congratulated the interns on their selection. He encouraged them to make the most of this opportunity. Lal stressed the importance of developing sensitivity towards societal issues and responding with compassion. He urged the interns to internalize the core values of equality, justice, liberty, and fraternity as outlined in the Constitution of India.

His address aimed to instill a sense of duty in the interns. He reminded them that upholding human rights is not just a professional obligation but a moral one. By engaging with these values, the interns can become advocates for change in their communities. The NHRC's commitment to nurturing future leaders in human rights is evident in its approach to this internship program.

Comprehensive Learning Experience

Shri Devendra K. Nim, Joint Secretary of NHRC, provided an overview of the internship program. He highlighted the Commission's various activities aimed at promoting and protecting human rights. The internship includes interactive sessions, group research projects, and book reviews. These activities are designed to give interns a comprehensive understanding of human rights issues and the challenges associated with them.

Moreover, the interns will have the opportunity to participate in field visits. These visits will allow them to observe the functioning of various institutions and understand the ground realities of human rights protection. This hands-on experience is crucial for developing a deeper commitment to the cause. By the end of the internship, participants will not only gain theoretical knowledge but also practical insights into the complexities of human rights work.

Support and Recognition for Interns

The NHRC recognizes the hard work and dedication of its interns. Upon successful completion of the program, each intern will receive a stipend of Rs. 12,000. This financial support acknowledges their commitment and encourages them to continue their journey in the field of human rights.

The Director of the NHRC, Lt. Col. Virender Singh, concluded the inauguration with a vote of thanks. He expressed gratitude to the participants for their enthusiasm and commitment. The NHRC's Winter Internship program is more than just an educational opportunity; it is a stepping stone for aspiring human rights advocates. Through this initiative, the NHRC aims to empower the next generation to champion human rights and contribute to a more just society.

NHRC notice to Govt, Police Chief after wrong Blood Transfusion leaves 10-year-old critical at Jaipur Hospital

https://medicaldialogues.in/amp/news/health/hospital-diagnostics/nhrc-notice-to-govt-police-chief-after-wrong-blood-transfusion-leaves-10-year-old-critical-at-jaipur-hospital-139935

By - Kajal Rajput Published On 2024-12-17 06:27 GMT | Update On 2024-12-17 06:27 GMT

Jaipur: The National Human Rights Commission (NHRC), has issued notices to the Chief Secretary and the Director General of Police, Government of Rajasthan following reports that a 10-year-old child was transfused wrong blood type during treatment at the JK Lon Hospital of the Sawai Man Singh Medical College (SMS), Jaipur, Rajasthan.

He is reported to be in a critical condition with ventilator support. Allegedly, the boy was transfused two different blood types on 5th December, 2024 and 7th December, 2024.

The Commission has observed that the contents of the news report, if true, raise a serious issue of violation of the human rights of the boy. Any kind of negligence by doctors or medical professionals can cause irreversible loss to the patients. Reportedly, a 23-year-old patient lost his life at the SMS hospital, Jaipur only a few months back.

Two reported cases of negligence in blood transfusion at the same govt run medical facilities are indeed shocking and are a matter of concern for the Commission as these amount to the violation of the right to health and life of the patients. The matter requires a thorough probe to identify the persons responsible for such negligence and to ensure such incidents do not recur.

Accordingly, the Commission has issued notices to the Chief Secretary and the Director General of Police, Government of Rajasthan calling for a detailed report within two weeks. It is expected to include the status of health of the victim child, FIR, action taken against the responsible persons and compensation, if any, provided to the aggrieved by the authorities.

Medical Dialogues had earlier reported that a 10-year-old boy suffering from chronic kidney disease (CKD) was reportedly given the wrong blood type at JK Lone Hospital in Jaipur. In response, the hospital administration has formed a four-member committee to investigate the incident.

Disclaimer: This website is primarily for healthcare professionals. The content here does not replace medical advice and should not be used as medical, diagnostic, endorsement, treatment, or prescription advice. Medical science evolves rapidly, and

we strive to keep our information current. If you find any discrepancies, please contact us at corrections@medicaldialogues.in. Read our Correction Policy here. Nothing here should be used as a substitute for medical advice, diagnosis, or treatment. We do not endorse any healthcare advice that contradicts a physician's guidance. Use of this site is subject to our Terms of Use, Privacy Policy, and Advertisement Policy. For more details, read our Full Disclaimer here.

IN SAMACHAR, Online, 18.12.2024
Page No. 0, Size:(0)cms X (0)cms.

NHRC ने स्नातकोत्तर स्तर के छात्रों के लिए चार सप्ताह तक चलने वाले शीतकालीन इंटर्नशिप-2024 शुरू की

https://insamachar.com/nhrc-launches-four-week-long-winter-internship-2024-for-postgraduate-level-students/

Editor Posted on17 दिसम्बर 2024

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने स्नातकोत्तर स्तर के छात्रों के लिए चार सप्ताह तक चलने वाले शीतकालीन इंटर्नशिप-2024 शुरू की है। देश के विभिन्न विश्वविद्यालयों और कॉलेजों के विभिन्न शैक्षणिक विषयों के 80 विद्यार्थी इसमें भाग ले रहे हैं जिन्हें 1,000 से अधिक आवेदकों में से चुना गया है।

इंटर्नशिप का उद्घाटन करते हुए एनएचआरसी की कार्यवाहक अध्यक्ष विजया भारती सयानी ने प्रशिक्षुओं से भारत में मानवाधिकारों के भविष्य को आकार देने में अपनी भूमिका पर ध्यान देने का आग्रह किया। उन्होंने उन्हें एक ऐसे समाज के निर्माण में योगदान देने के लिए प्रोत्साहित किया जिसमें अधिकारों और अवसरों तक सभी की समान पहुँच हो और कोई भी पीछे न छूटे। वैश्विक नेता बनने की दिशा में अग्रसर भारत के प्रयासों पर प्रकाश डालते हुए उन्होंने कहा कि यह यात्रा केवल आर्थिक विकास के बारे में न होकर न्याय, समावेशिता और करुणा के सिद्धांतों को बनाए रखने के बारे में भी है।

राष्ट्रीय मानवाधिकार आयोग के महासचिव भरत लाल ने अपने संबोधन में इस प्रतिष्ठित कार्यक्रम के लिए चुने गए प्रशिक्षुओं को बधाई दी और उन्हें इस अवसर का लाभ उठाने, सामाजिक समस्याओं के प्रति संवेदनशीलता विकसित करने और करुणा के साथ उनका समाधान करने के लिए प्रोत्साहित किया। उन्होंने प्रशिक्षुओं से भारत के संविधान में निहित समानता, न्याय, स्वतंत्रता और बंधुत्व के मूल मूल्यों को आत्मसात करने और समाज में प्रत्येक व्यक्ति के मानवाधिकारों को बनाए रखने में सक्रिय रूप से योगदान देने का आग्रह किया।

एनएचआरसी के संयुक्त सचिव देवेन्द्र के. निम ने आयोग की कार्यप्रणाली और मानवाधिकारों को बढ़ावा देने तथा उनकी रक्षा करने की दिशा में विभिन्न गतिविधियों पर प्रकाश डाला। उन्होंने इस बात पर बल दिया कि इंटर्नशिप के दौरान होने वाले संवादात्मक सत्रों और समूह शोध परियोजनाओं, पुस्तक समीक्षा आदि सहित विभिन्न अन्य गतिविधियों का उद्देश्य प्रशिक्षुओं को मानवाधिकारों और उनसे जुड़ी चुनौतियों के बारे में व्यापक समझ प्रदान करना है ताकि वे उनका समाधान ढूंढ सकें और इस उद्देश्य के प्रति गहरी प्रतिबद्धता को बढ़ावा दे सकें।

इस कार्यक्रम के दौरान छात्रों को न केवल विषय विशेषज्ञों द्वारा मानवाधिकारों के विभिन्न पहलुओं से अवगत कराया जाएगा बल्कि विभिन्न संस्थानों के कामकाज और जमीनी हकीकत को समझने के साथ-साथ समाज के विभिन्न वर्गों के मानवाधिकारों की रक्षा के लिए जरूरी आवश्यकताओं के लिए फील्ड विजिट भी करवाई जाएगी। इंटर्नशिप पूरी करने वाले प्रशिक्षुओं को 12,000 रुपए की मासिक वृत्तिका भी दी जाएगी। कार्यक्रम के अंत में निदेशक लेफ्टिनेंट कर्नल वीरेंद्र सिंह ने धन्यवाद ज्ञापन किया।

एनएचआरसी इंटर्नशिप कार्यक्रम के लिए 80 छात्रों को चुना गया

https://jantaserishta.com/business/80-students-selected-for-nhrc-internship-programme-3709164

Kiran 18 Dec 2024 1:47 AM GMT

Mumbai मुंबई : राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने स्नातकोत्तर स्तर के छात्रों के लिए चार सप्ताह लंबी व्यक्तिगत शीतकालीन इंटर्नशिप - 2024 शुरू की। देश के विभिन्न विश्वविद्यालयों और कॉलेजों के विभिन्न शैक्षणिक विषयों के 80 से अधिक छात्र इसमें भाग ले रहे हैं। उन्हें 1,000 से अधिक आवेदकों में से चुना गया था। इंटर्नशिप का उद्घाटन करते हुए, एनएचआरसी, भारत की कार्यवाहक अध्यक्ष, विजया भारती सयानी ने प्रशिक्षुओं से भारत में मानवाधिकारों के भविष्य को आकार देने में अपनी भूमिका पर विचार करने का आग्रह किया। उन्होंने उन्हें एक ऐसे समाज के निर्माण में योगदान देने के लिए प्रोत्साहित किया, जिसमें सभी को अधिकारों और अवसरों तक समान पहुँच हो और कोई भी पीछे न छूटे।

भारत के वैश्विक नेता बनने के मार्ग पर प्रकाश डालते हुए, उन्होंने इस बात पर जोर दिया कि यह यात्रा केवल आर्थिक विकास के बारे में नहीं है, बल्कि न्याय, समावेशिता और करुणा के सिद्धांतों को बनाए रखने के बारे में भी है। एनएचआरसी, भारत के महासचिव भरत लाल ने अपने संबोधन में प्रशिक्षुओं को इस प्रतिष्ठित इंटर्नशिप कार्यक्रम के लिए उनके चयन पर बधाई दी और उन्हें इस अवसर का अधिकतम लाभ उठाने, सामाजिक समस्याओं के प्रति संवेदनशीलता विकसित करने और उनके प्रति करुणा के साथ प्रतिक्रिया करने के लिए प्रोत्साहित किया। उन्होंने प्रशिक्षुओं से भारत के संविधान में निहित समानता, न्याय, स्वतंत्रता और बंधुत्व के मूल मूल्यों को आत्मसात करने और समाज में प्रत्येक व्यक्ति के मानवाधिकारों को बनाए रखने में सक्रिय रूप से योगदान देने का आग्रह किया।

एनएचआरसी के संयुक्त सचिव देवेंद्र के. निम ने शीतकालीन इंटर्नशिप कार्यक्रम का अवलोकन करते हुए आयोग की कार्यप्रणाली और मानवाधिकारों को बढ़ावा देने और उनकी रक्षा करने की दिशा में विभिन्न गतिविधियों पर प्रकाश डाला। उन्होंने इस बात पर जोर दिया कि इंटर्नशिप के दौरान समूह अनुसंधान परियोजनाओं, पुस्तक समीक्षा आदि सहित इंटरैक्टिव सत्र और विभिन्न अन्य गतिविधियों का उद्देश्य प्रशिक्षुओं को मानवाधिकारों और संबंधित चुनौतियों की व्यापक समझ प्रदान करना है ताकि उनका समाधान खोजा जा सके और इस उद्देश्य के प्रति गहरी प्रतिबद्धता को बढ़ावा दिया जा सके। इंटर्नशिप के दौरान छात्रों को न केवल विषय विशेषज्ञों द्वारा मानवाधिकारों के विभिन्न पहलुओं से अवगत कराया जाएगा, बल्कि विभिन्न संस्थानों के कामकाज और जमीनी हकीकत को समझने के साथ-साथ समाज के विभिन्न वर्गों के मानवाधिकारों की रक्षा के लिए आवश्यकताओं के लिए फील्ड विजिट भी कराया जाएगा। इंटर्नशिप पूरी करने वाले प्रशिक्षुओं को 12,000 रुपये का वजीफा भी दिया जाएगा। निदेशक लेफ्टिनेंट कर्नल वीरेंद्र सिंह ने धन्यवाद ज्ञापन किया।

जलवायु-जोखिम एटलस, जिला-स्तरीय डेटा संग्रह: NHRC core सलाहकार समूह के सुझाव

https://jantaserishta.com/delhi-ncr/climate-risk-atlas-district-level-data-collection-suggestions-from-nhrc-core-advisory-group-3709100

Kavya Sharma **18 Dec 2024 6:15 AM**

New Delhi नई दिल्ली: एनएचआरसी के एक मुख्य सलाहकार समूह द्वारा दिए गए सुझावों में जलवायु परिवर्तन पर जिला-स्तरीय डेटा संग्रह, "जलवायु-जोखिम एटलस" का निर्माण और शहरी से ग्रामीण क्षेत्रों पर ध्यान केंद्रित करने के लिए सीएसआर विषयों को पर्यावरणीय मुद्दों के साथ फिर से जोड़ना शामिल है, अधिकारियों ने मंगलवार को कहा। राष्ट्रीय मानवाधिकार आयोग (**एनएचआरसी**) ने नई दिल्ली में हाइब्रिड मोड में 'जलवायु परिवर्तन और मानवाधिकार' विषय पर पर्यावरण, जलवायु परिवर्तन और मानवाधिकारों पर समूह की एक बैठक आयोजित की। एनएचआरसी की कार्यवाहक अध्यक्ष विजया भारती सयानी ने इस बात पर जोर दिया कि जलवायु परिवर्तन कमजोर समुदायों, विशेष रूप से आदिवासी लोगों को प्रभावित कर रहा है, जिनकी पारंपरिक आजीविका सीधे पर्यावरण से जुड़ी हुई है। एनएचआरसी ने एक बयान में कहा कि उन्होंने जलवायु परिवर्तन से उत्पन्न चुनौतियों से निपटने के लिए समाधान खोजने के लिए भारतीय ग्रंथों में निहित प्राचीन ज्ञान पर प्रकाश डाला, जो मानवता और प्रकृति के बीच गहरे संबंध को रेखांकित करता है।

एक वरिष्ठ अधिकारी ने बताया कि चर्चाओं से निकले सुझावों में जिला स्तर पर जलवायु परिवर्तन के बारे में डेटा एकत्र करना, इसके आयामों को समझना और इसके प्रभाव को कम करने के लिए स्थायी समाधानों के साथ विशेषज्ञता विकसित करने के लिए स्थानीय समुदायों के साथ सहयोग करना शामिल है। अन्य सुझावों में भारत में ग्रामीण से शहरी क्षेत्रों में प्रवास पर जलवायु परिवर्तन के कारणों और प्रभावों पर शोध को बढ़ावा देना और जलवायु परिवर्तन से प्रभावित क्षेत्रों की पहचान करके "जलवायु-जोखिम एटलस बनाना और संभावित प्रभावों को कम करना" शामिल है।

पंचायत (अनुसूचित क्षेत्रों तक विस्तार) अधिनियम, 1996 (पेसा अधिनियम) और वन अधिकार अधिनियम (2006) के प्रावधानों के प्रभावी कार्यान्वयन को सुनिश्चित करना; और शहरी से ग्रामीण क्षेत्रों पर फिर से ध्यान केंद्रित करने के लिए पर्यावरणीय मुद्दों के साथ कॉर्पोरेट सामाजिक उत्तरदायित्व (सीएसआर) विषयों को फिर से जोड़ना; फसलों के अलावा "कृषि वानिकी के लिए 1-लीटर पानी की तकनीक" का उपयोग करके शुष्क क्षेत्रों में वृक्षारोपण को प्रोत्साहित करना, अन्य सुझाव थे। आयोग ने कहा कि वह जलवायु परिवर्तन से उत्पन्न विभिन्न चुनौतियों से निपटने के लिए सरकार को भेजी जाने वाली अपनी सिफारिशों को अंतिम रूप देने के लिए विभिन्न सुझावों पर आगे विचार-विमर्श करेगा।

PATRIKA, Online, 18.12.2024
Page No. 0, Size:(0)cms X (0)cms.

राजस्थान के 2 मामलों में NHRC का सख्त रुख, मुख्य सचिव और DGP का दिया नोटिस

https://www.patrika.com/jaipur-news/rajasthan-2-big-cases-nhrc-takes-a-tough-action-chief-secretary-and-dgp-notice-issued-19239237

NHRC Action : राष्ट्रीय मानवाधिकार आयोग ने राजस्थान के दो मामलों में सख्त रुख आख्तियार करते हुए प्रदेश के मुख्य सचिव और DGP को नोटिस दिया। साथ दो सप्ताह में विस्तृत रिपोर्ट देने का निर्देश जारी किया।

जयपुर•Dec 17, 2024 / 12:06 pm•

Sanjay Kumar Srivastava

NHRC Action : राष्ट्रीय मानवाधिकार आयोग ने राजस्थान के 2 मामलों में सख्त रुख आख्तियार किया। इसके तहत स्वत: संज्ञान लेते हुए राजस्थान के मुख्य सचिव और DGP को नोटिस दिया। साथ ही आयोग ने निर्देश दिए कि दो सप्ताह में विस्तृत रिपोर्ट जमा कराएं। राजस्थान के ये दो मामले बेहद दर्दनाक थे।

बोरवेल में गिरने से आर्यन की मृत्यु का मामला

पहला मामला दौसा जिले के कालीखाड़ गांव का है। गत दिनों 150 फीट गहरे बोरवेल में गिरने और 56 घंटे तक फंसे रहने के बाद पांच वर्षीय बालक आर्यन की मृत्यु हो गई। कहा जा रहा है कि बच्चा खेत में खेलते समय बोरवेल में गिर गया था। प्रशासन ने तमाम कोशिशें कीं पर विफल हो गई।

लोगों के जीवन के अधिकार का उल्लंघन – NHRC

मीडिया की खबर पर स्वतः संज्ञान लेते हुए NHRC ने कहा है कि खबर सच है, तो यह मानवाधिकार के उल्लंघन का गंभीर मामला है। उसने कहा कि छोटे बच्चों के खुले/छोड़े गए बोरवेल और ट्यूबवेल में गिरने की ऐसी दुर्भाग्यपूर्ण घटनाओं/घातक दुर्घटनाओं को रोकने संबंधी उच्चतम न्यायालय और केंद्र सरकार द्वारा जारी दिशा-निर्देशों का अधिकारी पालन नहीं कर रहे हैं। यह साफतौर पर कर्तव्य के प्रति उनकी लापरवाही और लोगों के जीवन के अधिकार का उल्लंघन है।

जानकारी मांगी

आयोग ने मामले में दर्ज प्राथमिकी, जिम्मेदार अधिकारियों के खिलाफ कार्रवाई और मृतक के परिजनों को दिए गए मुआवजे इत्यादि की जानकारी भी देने को कहा है।

दूसरा मामला अलग समूह के रक्त को चढ़ाने का मामला

वहीं दूसरा मामला जयपुर के सवाई मान सिंह मेडिकल कॉलेज के जेके लोन अस्पताल में इलाज के दौरान 10 वर्षीय बच्चे को दो अलग-अलग समूह के रक्त को चढ़ा दिया गया। जिसकी वजह से बच्चे की हालत गंभीर है। उसे वेंटिलेटर सपोर्ट पर रखा गया है।

घटना की पुनरावृत्ति रोकने के लिए जांच जरूरी

आयोग ने कहा है कि खबर में दी गई सूचना सही होने पर यह बच्चे के मानवाधिकार के गंभीर उल्लंघन का मामला है क्योंकि डॉक्टरों या चिकित्सा पेशेवरों की किसी भी लापरवाही से मरीजों को गंभीर क्षति पहुंच सकती है जिसकी भरपाई नहीं हो सकती। कुछ महीने पहले जयपुर के इस अस्पताल में ऐसी ही लापरवाही से एक 23 वर्षीय मरीज की जान जाने का आरोप है। एक ही अस्पताल में रक्त आधान में लापरवाही के दो कथित मामले चौंकाने वाले और चिंता का विषय हैं क्योंकि यह मरीजों के स्वास्थ्य और जीवन के अधिकार का उल्लंघन है। ऐसी लापरवाही करने वाले व्यक्तियों की पहचान करने और घटना की पुनरावृत्ति रोकने के लिए मामले की गहरी जांच जरूरी है।

ETV BHARAT, Online, 18.12.2024
Page No. 0, Size:(0)cms X (0)cms.

राजस्थान के दो मामलों पर NHRC का प्रसंज्ञान, दौसा और जयपुर की घटना पर मांगा जवाब - NATIONAL HUMAN RIGHTS COMMISSION

https://www.etvbharat.com/hi/!state/nhrc-takes-suo-motu-cognisance-on-dausa-borewell-accident-case-and-wrong-blood-type-transfusion-case-in-jk-lon-hospital-rajasthan-news-rjs24121701247

NHRC ने दिसंबर में राजस्थान में हुई दो घटनाओं को स्वयं प्रसंज्ञान लेकर मुख्य सचिव और पुलिस महानिदेशक को नोटिस जारी किया है.

जयपुर : राष्ट्रीय मानवाधिकार आयोग ने राजस्थान में हाल ही में हुए दो घटनाओं पर स्वतः संज्ञान लिया है. पहला मामला जेके लोन में बच्चे को गलत खून चढ़ाने का है. वहीं, दूसरा मामला दौसा में बोरवेल में गिरने से 5 साल के बालक की मौत का है.

अस्पताल में चढ़ाया गलत खून : सवाई मान सिंह मेडिकल कॉलेज जयपुर से सम्बद्ध जेके लोन अस्पताल में पीड़ित बच्चे को कथित तौर गलत ब्लड ग्रुप चढ़ाए जाने के कारण गंभीर स्थिति में पहुंचाने की रिपोर्ट पर स्वत: संज्ञान लिया है. आयोग ने मुख्य सचिव और पुलिस महानिदेशक को नोटिस जारी कर गहन जांच के लिए कहा है. आयोग ने पीड़ित बच्चे के स्वास्थ्य की स्थिति, मुआवजा, एफआईआर और जिम्मेदार व्यक्तियों के खिलाफ की गई कार्रवाई सहित रिपोर्ट दो सप्ताह के भीतर मांगी है. बताया गया है कि बच्चे को वेंटिलेटर सपोर्ट पर रखा गया है और उसकी हालत गंभीर है. कथित तौर पर बालक को 5 दिसम्बर 2024 और 7 दिसम्बर 2024 को दो अलग-अलग प्रकार का रक्त चढ़ाया गया था.

जा चुकी है युवक की जान : आयोग के मुताबिक डॉक्टरों या चिकित्सा पेशेवरों की इस तरह की किसी भी लापरवाही से मरीजों को अपूरणीय क्षति हो सकती है. कथित तौर पर, कुछ महीने पहले ही जयपुर के एसएमएस अस्पताल में एक 23 वर्षीय मरीज की जान चली गई थी. एक ही सरकार में संचालित चिकित्सा सुविधाओं में गलत ब्लड ग्रुप चढ़ाए जाने में लापरवाही के दो कथित मामले वास्तव में चौंकाने वाले हैं और आयोग के लिए चिंता का विषय है. मानवाधिकार आयोग का मानना है कि ऐसी घटनाएं मरीजों के स्वास्थ्य और जीवन के अधिकार का उल्लंघन है. इस तरह की लापरवाही के लिए जिम्मेदार व्यक्तियों की पहचान करने और यह सुनिश्चित करने के लिए कि ऐसी घटनाओं की पुनरावृत्ति न हो, मामले की गहन जांच की जरूरत है. इस मामले में आयोग ने राजस्थान सरकार के मुख्य सचिव और पुलिस महानिदेशक को नोटिस जारी कर दो सप्ताह के भीतर मामले में विस्तृत रिपोर्ट मांगी है.

आर्यन की मौत पर भी प्रसंज्ञान : राष्ट्रीय मानवाधिकार आयोग (NHRC) ने दौसा में 56 घंटे तक 150 फीट गहरे बोरवेल में फंसे पांच साल के बच्चे की मौत के मामले का स्वत: संज्ञान लिया है. NHRC ने पाया है कि इस तरह की दुर्भाग्यपूर्ण घटनाओं को रोकने के लिए सुप्रीम कोर्ट और केंद्र सरकार की तरफ से जारी दिशा-निर्देशों का अधिकारियों से पालन नहीं किया जा रहा है. आयोग ने मुख्य सचिव और पुलिस महानिदेशक, राजस्थान को नोटिस जारी कर दो सप्ताह के भीतर विस्तृत रिपोर्ट मांगी है. रिपोर्ट में दर्ज FIR की स्थिति, जिम्मेदार

सरकारी अधिकारियों के खिलाफ की गई कार्रवाई और मृतक के परिजनों को दी गई क्षतिपूर्ति (यदि कोई हो) शामिल होनी चाहिए.

जीवन के अधिकार का उल्लंघन : राष्ट्रीय मानवाधिकार आयोग (NHRC), भारत ने एक मीडिया रिपोर्ट का स्वत: संज्ञान लिया है, जिसमें कहा गया है कि पांच साल का एक लड़का 11 दिसंबर, 2024 को दौसा जिले, राजस्थान में 150 फीट गहरे बोरवेल में लगभग 56 घंटे तक फंसे रहने के बाद अकाल मृत्यु का शिकार हो गया. आयोग ने इस घटना को मानवाधिकारों के गंभीर उल्लंघन का मुद्दा माना है. NHRC ने माना कि ऐसा लगता है कि छोटे बच्चों के खुले बोरवेल में गिरने जैसी दुर्भाग्यपूर्ण घटनाओं/घातक दुर्घटनाओं को रोकने के लिए सुप्रीम कोर्ट और केंद्र के दिशा-निर्देशों का अधिकारियों की तरफ से पालन नहीं किया जा रहा है. यह स्पष्ट लापरवाही न केवल उनकी ओर से कर्तव्य का त्याग है बल्कि लोगों के जीवन के अधिकार का भी उल्लंघन है.

आयोग ने मुख्य सचिव और पुलिस महानिदेशक, राजस्थान को मामले में दो सप्ताह के भीतर विस्तृत रिपोर्ट मांगने के लिए नोटिस जारी किया है. इसमें कथित मामले में दर्ज FIR की स्थिति, जिम्मेदार सरकारी अधिकारियों के खिलाफ की गई कार्रवाई और मृतक के परिजनों को दी गई क्षतिपूर्ति (यदि कोई हो) शामिल होनी चाहिए.

BHASKAR, Online, 18.12.2024
Page No. 0, Size:(0)cms X (0)cms.

राजस्थान: बच्चे को 'गलत' श्रेणी का खून चढ़ाने पर सरकार और पुलिस प्रमुख को नोटिस

https://bhasha.ptinews.com/detail/2093803

नयी दिल्ली: 16 दिसंबर (भाषा) जयपुर में इस महीने की शुरुआत में एक अस्पताल में इलाज के दौरान 10 वर्षीय बच्चे को कथित तौर पर 'गलत' श्रेणी का खून चढ़ाए जाने के मामले में राष्ट्रीय मानवाधिकार आयोग (**एनएचआरसी**) ने सोमवार को राजस्थान सरकार और राज्य के पुलिस प्रमुख को नोटिस जारी किया।

मानवाधिकार आयोग ने एक बयान में कहा कि इस मामले में ऐसी ''लापरवाही'' के लिए जिम्मेदार व्यक्तियों की पहचान करने और यह सुनिश्चित करने के लिए ''गहन जांच'' की आवश्यकता है कि ऐसी घटनाएं दोबारा न हों।

NATIONAL HUMAN RIGHTS COMMISSION

RAJ PANCHHI, Online, 18.12.2024
Page No. 0, Size:(0)cms X (0)cms.

राष्ट्रीय मानवाधिकार आयोग ने दो दर्दनाक मामलों पर लिया संज्ञान, राजस्थान के मुख्य सचिव और डीजीपी को नोटिस

https://rajpanchhi.com/posts/676174b8d82d93e77839b68f-0WkE-z-National-Human-Rights-Commission-took-cognizance-of-two-painful-cases-notice-to-Chief-Secretary-and-DGP-of-Rajasthan

by दिल्ली ब्यूरो, National, December 17, 2024

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने राजस्थान के दो गंभीर मामलों पर स्वत: संज्ञान लेते हुए मुख्य सचिव और पुलिस महानिदेशक (डीजीपी) को नोटिस जारी किया है। आयोग ने दोनों मामलों में दो सप्ताह के भीतर विस्तृत रिपोर्ट प्रस्तुत करने का निर्देश दिया है।

पहला मामला: दौसा जिले के कालीखाड़ गांव का है, जहां खेत में खेलते समय 5 वर्षीय बालक आर्यन 150 फीट गहरे बोरवेल में गिर गया। प्रशासन ने 56 घंटे के बचाव अभियान के बावजूद बच्चे को बचाने में विफलता पाई, जिसके बाद आर्यन की मृत्यु हो गई। आयोग ने इस घटना को मानवाधिकार उल्लंघन मानते हुए कहा कि यह अधिकारियों की लापरवाही है, क्योंकि सुप्रीम कोर्ट और केंद्र सरकार द्वारा खुले बोरवेल को लेकर जारी दिशा-निर्देशों का पालन नहीं हो रहा है। आयोग ने एफआईआर, जिम्मेदार अधिकारियों पर कार्रवाई और मुआवजे की जानकारी मांगी है।

दूसरा मामला: जयपुर के सवाई मान सिंह मेडिकल कॉलेज के जेके लोन अस्पताल में सामने आया, जहां एक 10 वर्षीय बच्चे को गलत रक्त चढ़ा दिया गया। इस लापरवाही के कारण बच्चे की हालत गंभीर है, और उसे वेंटिलेटर सपोर्ट पर रखा गया है। आयोग ने इस घटना को मरीज के जीवन के अधिकार का गंभीर उल्लंघन करार दिया। आयोग ने कहा कि इससे पहले भी इसी अस्पताल में रक्त आधान में लापरवाही के कारण 23 वर्षीय मरीज की मौत हो चुकी है। लगातार दो ऐसी घटनाएं चिकित्सा पेशेवरों की लापरवाही को उजागर करती हैं और गहरी जांच की आवश्यकता है।

राष्ट्रीय मानव अधिकार आयोग ने दोनों मामलों को मानवाधिकारों के गंभीर उल्लंघन की श्रेणी में रखते हुए कहा कि ऐसे मामलों की पुनरावृत्ति रोकने के लिए तत्काल सख्त कार्रवाई और जवाबदेही सुनिश्चित की जाए।

HINDUSTAN, Online, 18.12.2024
Page No. 0, Size:(0)cms X (0)cms.

सीआईएसएफ ने जीती रोलिंग ट्रॉफी

https://www.livehindustan.com/uttarakhand/pithoragarh/story-cisf-wins-29th-inter-capf-debate-competition-at-nhrc-in-delhi-201734417208487.amp.html

दिल्ली में राष्ट्रीय मानवाधिकार आयोग द्वारा आयोजित 29वीं इंटर सीएपीएफ बहस प्रतियोगिता में सीआईएसएफ ने सर्वश्रेष्ठ टीम की ट्रॉफी जीती। प्रतियोगिता में केंद्रीय सशस्त्र पुलिस बलों ने भाग लिया और...

Newswrap हिन्दुस्तान, पिथौरागढ़ Tue, 17 Dec 2024, 12:03:PM

पिथौरागढ़। सीमा सुरक्षा बल की ओर से दिल्ली में राष्ट्रीय मानवाधिकार आयोग ने 29वीं इंटर सीएपीएफ बहस प्रतियोगिता आयोजित की। जिसमें सीआईएसएफ ने सर्वश्रेष्ठ टीम की रोलिंग ट्रॉफी अपने नाम की। अटल अक्षय ऊर्जा भवन में आयोजित प्रतियोगिता में केंद्रीय सशस्त्र पुलिस बल, सीआरपीएफ, बीएसएफ, आईटीबीपी, सीआईएसएफ, एसएसबी, एनएसजी, आरपीएफ व असम राइफल्स के कर्मियों ने प्रतिभाग किया। प्रतियोगिता में तीन मानवाधिकार मुद्दों पर बहस हुई। सीआईएसएफ की आठ लोगों की टीम में जनपद के सातसिलिंग निवासी किरण खड़ायत, अल्मोड़ा की सहायक कमांडेंट कान्हा जोशी व पंतनगर के अक्षय बडोला ने प्रतियोगिता में जीत दिलाई। सीआईएसएफ की यह 10वीं जीत है।